## **Declaration of Assets and Liabilities**

A CAPPER TO SERVICE	Year. 2023 24
yo yo Froil	I, ANAND KUMAR son/daughter/wife of KANLESH RAI
OUTHWW.	aged 25 years, belonging to BIHAR VIDHAN SABHA
K-61	service and presently working as OFFICE ATTENDENT GARDNER.
NA XX	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
Jany 104	myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S) JULI KUMARI	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000	10000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	28000/- PPF			Friender Por	
(iii)	Bonds, Debentures and Shares in companies			_	7 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-				
(v)	Motor Vehicles (details of make, etc.)	MAHINDRI SCORPIO S5		-	-	
(vi)	Jewellery (give details of weight and value)	30 GH	5094		AFERRED BY S	
(vii)	such as values	1984 (X. 19. 19. 19. 19. 19. 19. 19. 19. 19. 19		eramente en		All and the second seco

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**Details of Immovable assets** В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-		gill itvid la Lo Lau Survey sur External it	_
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	1	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(v)	Others (such as interest in property)	-	-		off-jeek	l

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 08/110/2024
(a)	(i) Loans from Banks	648000+ SBI BYH	402136.201-
(4)	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Government Dues,
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	electricity		

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(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		A STATE OF THE STA
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the	EOAPK 5084 P	
year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in the content of		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Update the assessment year upto which Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  (iii) Sales Tax [Only in case of propriets.	(e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  (iii) Sales Tax [Only in case of proprietors.

## Personal Detail

		-
GPF/CPF/PRAN No		
Gender	110165365412	
Date of Birth	. [M/F]	
	0703199	
Class/Group	:- [3 8 E] = :-	)
Cadre	:- (A/B/C)	
	(Full Name e.g. B.A.SBihar Administrative Const	
Home District	B.S.S Bihar Secretariat Service etc.)	
	0.0	
knowledge and beli	lare that the above details are true to the best of my	

Signature And Kumas.

Name of Employee: ANAND KUHAR.

Designation: OFFICE ATTEND ENT GARDNER

Department: BIHAR VIDHAN SABHA

Note:

May Barrel

Place: PATNA

Date: 08/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

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